

**BEFORE THE HON'BLE NATIONAL GREEN
TRIBUNAL SOUTH ZONE BENCH AT CHENNAI
Original Application No.191 of 2024**

(Memorandum of Original Application under Section 18 read with Sections
14 and 15(1) of the National Green Tribunal Act, 2010)

IN THE MATTER OF:

Yelahanka Puttenahalli Lake And
Bird Conservation Trust (Regd.)

...APPLICANT

:Vs:

State of Karnataka & 7 others

...RESPONDENTS

ADDITIONAL REPLY FILED BY THE 2ND RESPONDENT

Sl.No	Date	Description	Pg.No
1.	24.10.2024	Additional Reply	1

Dated at Chennai on this the 24th October 2024



Counsel for the 2nd Respondent

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BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN
ZONE, CHENNAI

Original Application No. 191 of 2024 (SZ) &
I.A. No. 71 of 2024 (SZ)

IN THE MATTER OF:

Yelahanka Puttenahalli Lake and Bird
Conservation Trust (Regd.)

...Applicant(s)

Versus

State of Karnataka and Ors.

...Respondent(s)

ADDITIONAL REPLY FILED BY THE 2nd RESPONDANT

With reference to the above subject, Hon'ble Tribunal in its order dated: 13.09.2024 urged as

“ The BBMP has also filed a report dated 26.08.2024. However, it does not cover the direction given in our order dated 04.07.2024, wherein we directed to file a report, including the particulars viz.; the width of the Rajakaluve, the carrying capacity of the same as well as the width of the humepipes which are now being laid for better appreciation of the case”.

In this connection, it is humbly submitted that, the storm water drain in question, i.e, BP-135 is having length of 1050.00 mtrs passing through the survey no's 57,58,65,66,72,73,77,78,84,85 and 86 of Ananthpura village, Yelahanka hobli.

By utilizing Revenue records, the storm water drain is built for a uniform width of 3.60 mtrs and the internal dimension of the nala is 3.10 mtr X 2.40 mtr. The stream (SWD) in question, i.e, BP-135 is discharging 22.00 Cumecs to Puttenahalli Lake. However, to prevent contaminated storm water entering Puttenahalli lake, a diversion channel work is in progress to let out storm water at the waste weir point. The contaminated storm water with sewage is estimated to be 1/6th of the quantity during flooding and 5/6th of water would be fresh storm water which could enter the Puttenahalli lake.



It is estimated that, the discharge requirements through the diversion channel would be 1/6th of 22.00 Cumecs which works out to 3.67 Cumecs. The internal diameter of Hume pipe is 1600 mm, having cross-sectional area of 2.01 Sq mtr which has the capacity to allow 4.00 Cumecs of water accordingly Hume pipe is designed. This is for the kind submission.

Hence, with the above facts, it is kindly requested to this Hon'ble Tribunal for granting permission to continue the work and complete the same at the earliest. It is once again re-iterated that the conditions put forth by the forest department would be strictly adhered to.



Engineer-In-Chief
Bruhat Bengaluru Mahanagara Palike
Bengaluru
(Respondent no. 2)

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